फिफ्त आर्मी (गणतन्त्र राज्य चीन) का कार्यालय था। इसके बाद वह फ्लैट कई विभिन्न किरायेदारों के कब्जे में रहा, परन्तु बिजली का मीटर सितम्बर, १९६३ तक चाईनीज फिफ्थ आर्मी के नाम में चलता रहा, क्योंकि बाद के किसी किरायेदार ने मीटर का रजिस्ट्रेशन अपने नाम में बदलवाने का कष्ट नहीं किया, यद्यपि वे उस फ्लैट की बिजली के बिल अदा करते रहे।

३. विदेशी मुद्रा से सम्बन्धित अभियोग के एक मामले की जांच के लिये कलकत्ता पुलिस ने जब इस फ्लैट की तलाशी ली, तो चाईनीज फिफ्थ आर्मी के नाम में बिजली के बिलों की रसीदें वहां पर मिलीं। चाईनीज फिफ्थ आर्मी के नाम के बिलों से चीनी पंचांकीय सेवा के होने का भ्रम हो गया, तथा इस के परिणामस्वरूप बिना जांच किये ही रिपोर्ट प्रकाशित कर दी गई।

ftTHK MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) Yes, Sir.

(b) and (c) A statement is laid on the Table of the House.

STATEMENT

The Editorir© which appeared in "The Observer" dated the 15th November, 1963 was apparently based on a news item which appeared in the issue of "The Hindustan Times" dated the 7th November, 1963. The news report is not factually correct.

2. Flat No. 25 of Premises No. 34, Ganesh Chander Avenue referred to in the newspaper report was used as an office of the Chinese 5th Army (Republic of China) from 1st October, 1942 to 31st January, 1946, during the last World War. Thereafter, the flat changed many hands but the electricity meter continued to be in the name of the Chinese 5th Army till September, 1963 as none of the subsequent tenants took the trouble of getting the registration of the meter changed in their name though they went on paying the charges on account oi the electricity bL.s for thft flat which they were occupying.

3. The receipts of these electricity bills in the name of the Chinese 5th Army were found in this flat when the Calcutta Police conducted a search in connection with a case of alleged foreign exchange racket. Electricity Bills in the name of Chinese 5th Army must have created a false impression about the existence of Chinese fifth column army and led to an unverified report being published.]

†[ ] English translation.

THEFT OF CABS IN DELHI

•464. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints lodged with the Police during the last six months about theft of motor cars in Delhi; and

(b) what action has been taken on each complaint?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) 44 complaints were lodged during the period 1st June, 1963 and 30th November, 1963.

(b) Out of 44 vehicles reported to be stolen, 37 have been recovered 2 complaints were found to be false. 1 case ended in conviction, others are under investigation.

APPOINTMENTS IN COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH

•465. SHRI P. N. KATHJU: Will the Minister of EDUCATION be pleased to state:

(a) the number of appointments made since 1st January, 1962 in the Council of Scientific and Industrial Research in the salary scale of Rs. 1600—100—1900 and above together with particulars of earlier appointment? held by these officers; and

(b) how many of the above posts were filled after inviting applications by advertisement?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Seventeen. A statement containing full particulars is placed on the Table of the House.

(b) One. [See Appendix XLV, Annexure No. 24].

स्कूलों में भोजन

*४६६. श्री भगवतनाराय ा गर्ग : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) स्कूलों में भोजन देने की केन्द्रीय सरकार की जो सहायता योजना है वह किन राज्यों में कार्यान्वित हो रही है और प्रत्येक राज्य में यह कब से कार्यान्वित हो रही है; और

(ख) प्रत्येक राज्य के कितने स्कूलों में यह योजना चल रही है ?

t [SCHOOL MEALS

•466. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state:

(a) the names of the States in ■which the Central Government's assistance scheme for providing meals in schools is functioning and since when it has been functioning in each State; and

(b) the number of schoo's in each State in which the scheme is functioning?]

शिक्षा मंत्रालय में उप-मंत्री (श्रीमती सौन्दरम रामचन्द्रन) : (क) और (ख) विवरण सभा-पटल पर रख दिया गया है ।

विवरण

(क) स्कूलों में भोजन दे ै ्यवस्था करने के लिए केन्द्रीय सरका ी ्ायता की ा ध्र ा श, केरल, मद्रास, मध्य प्रदेश, मै ूर, उड़ीसा, पंजाब और राजस्थान राज्यों में, १९६२–६३ से चल रही है ।

(ख) जिन स्कूलों में यह योजना चल रही है उनकी सं या के सम्बन्ध में जानकारी उपलब्ध नहीं है, किन्तु इस योजना से लाभान्वित बच्चों की संख्या राज्यवार निम्नांकित है :—

ान्ध्र देश .	. १० लाख
केरल .	. १७ लाख
मद्रास .	. १३ लाख
मध्य प्रदेश .	. १ लाख
मैसूर .	. ५ लाख
उड़ीसा .	. ५ लाख
पंजाब .	. ५ लाख
राजस्थान .	. १० लाख

t[THE DEPUTY MINISTER IN THM MINISTRY OF EDUCATION (SHRTMATI SOUND (RAM RAMACHANDRAN) : (a) and (b) A Statement is laid on the Table of the House.

STATEMENT

(a) The Central Government'i assis anccj Scheme for providing meals in schools is functioning since 1962-63, in the States of Andhra Pradesh, Kerala, Madras, Madhya Pradesh, Mysore, Orissa, Punjab and Rajasthan.

(b) Information regarding the number of schools in which the scheme is functioning, is not available but the number of children benefitted by the scheme in each State is as below: —

Andhra Pradesh . . .	1·0	Million
Kerala	1·7	,,
Madras	1·3	,,
Madhya Pradesh . . .	0·1	,,
Mysore	0·5	,,
Orissa	0·5	,,
Punjab	0·5	,,
Rajasthan	1·0	,,

†[ ] English translation.